

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. C.P.(IB)-51(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

**NAME OF THE PARTIES: - Indian Bank Filed Through RP Anil Drolia
V/s
Rahul Rajurkar Personal Guarantor of
Signet Products Private Limited**

Section: 95(1) of Insolvency & Bankruptcy Code, 2016

ORDER

C.P.(IB)-51(MB)/2023: -

Presence: -

Adv. Rohit Giri i/b. Adv. Raina Birla

.... Financial Creditor.

Adv. Rahul Darji

....RP through VC.

None Present

.... Respondent/Personal Guarantor.

Heard and **Reserved for orders.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)